

Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:- Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1196-JK (LD) of 2024

DATED:- 22 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021, dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

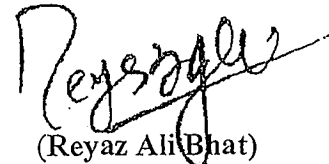
Secretary to Government

No:-LAW-OIC/1/2024

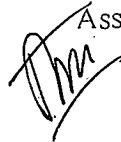
Dated:- 22 - 01 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.1196-JK(LD) of 2024 dated 22.01.2024

S No.	Title of the case	OIC
1.	OA 1618/2023 Vikram Sungh Vs UT of j & K and Others	Dr. Rajesh Arora Liver Fluke cum Rinderpest Control Officer, Jammu
2.	PPI 1847/ 2019 Jagdev Singh and others Vs Director Animal Husbandry & others.	Dr. Waheeda Parveen, Manager Frozen Semen Jammu
3.	PPI 15136/ 2018 Jagdev Singh and others Vs Director Animal Husbandry & others.	Dr. Waheeda Parveen, Manager Frozen Semen Jammu
4.	WP (C) 19/2022 Kamal Kishore Vs UT of J & K & others.	Dr. Waheeda Parveen, Manager Frozen Semen Jammu
5.	OA 1101 /2023 Indu Bushan Vs UT of J and K and others	Dr. Shubra Sharma, Director Animal Husbandry Jammu
6.	OA 1085 /2023 Ahsan Ahmad Vs UT of Ja nd K and Others.	Dr. Javeed Ahmed Katoch, Deputy Director, (AH) Directorate of Animal Husbandry Jammu
7.	TA 595 /2022 Zia Ur Rehman Vs Stat of J & K & others.	Dr. Mohammad Younus Sheikh, Chief Husbandry Officer Poonch.
8.	CP 2066 /2023 in TA 588 /2023 Vikas Sharma Vs Atal Dalloo, Financial Commissioner Secretary & others.	Dr. Tanvir Ul Sheikh Zargar, Principal Paravet Training Institute Jammu.

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Reyazul